NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CP/2/2018 NAME OF THE PETITIONER(S) : PAVAN KUMAR HARLALAKA & 1 NAME OF THE RESPONDENT(S) : TRITEX PVT LTD & 7 ORS UNDER SECTION : 241/242 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM APARAJITHA VISHUANATH ABISHER JENASENAN For AKA & Amodales ples 1-6 38 Hyllowy C. BUDRYOU! Squath baby

ORDER

Counsel for Petitioner present. Counsel for R1 to R6 and R8 present. Counsel for RoC present. Counsel for Respondents are directed to file reply before next date of hearing. Matter is posted for arguments. Put up on **28.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)